

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Saturday, the 24th March, 2018**

Mid-day Meal Scheme

155. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Education Minister be pleased to state:-

- (a) whether it is a fact that it is mandatory as per the guidelines of the Hon'ble Supreme Court of India to serve lunch under Mid-day Meal Scheme in Government as well as Government aided Primary and Middle Schools;
- (b) whether it is also a fact that the funds were not released for 17 lac school students of the State under Mid-day Meal Scheme since August, 2017 by the Punjab Government whereby the guidelines of the Hon'ble Supreme Court have been violated;
- (c) the efforts being made by the Govt. to meet the deficiency of calories among the school children due to not serving the lunch under Mid-day Meal Scheme?

To fix the Price of Sugarcane for Sugarcane Growers

156. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Chief Minister be pleased to state that:-

- (a) whether it is a fact that the price of Sugarcane was not fixed by the Govt. for sugarcane growers so far alongwith the order has been released to the Sugarcane Mills to purchase the Sugarcane in the previous year price;
- (b) if the reply to part (a) above be in the affirmative the reasons therefor alongwith whether it is a fact that whether the Punjab Government did not increase the price for the Sugarcane growers for current year whereas there prices have been increased in other States?

**The Quantity of Substances of Phloride and Toxicant in
Ground Water in the Punjab**

157. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Water Supply & Sanitation Minister be pleased to state that:-

- (a) whether it is a fact that due to the excess quantity of substances of phloride and toxicant in the ground water in the Punjab this water is not potable;
- (b) if so, the statistics pertaining to the substances of phloride and toxicant in the ground water in each district to be given;
- (c) the efforts are being made by the Government to improve this?

To Implement the Standard Protocol for tackling the Traffic Problem

158. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Chief Minister be pleased to state that:-

- (a) whether it is a fact that whether the Punjab Government was asked by the Traffic Adviser appointed by the Ho'ble Punjab and Haryana High Court after preparing standard Protocol approximately 2 years before in orders to tackle the traffic problem;
- (b) if the reply to part (a) above be in the affirmative a copy of standard protocol to be provided;
- (c) the reasons for not taking any action on this Standard Protocol by the Punjab Government in spite of passing 2 years of time alongwith the officer responsible for this?

Number of retired employees of Local Audit Department

190. **Shri Rakesh Pandey, M.L.A.:-** Will the Finance Minister be pleased to state:-

- (a) the total number of retired employees of Local Audit Department whose payments and retirement benefits are not released yet;
- (b) the time since when the payments of the afore said employees are lying pending along with the total amount involved in the same;
- (c) the time by which these payments are likely to be released?

To concrete the unmetalled roads leading to clusters falling on the outskirts of villages in Zira Constituency

191. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) the total number of unmetalled roads leading to the clusters falling on the outskirts of the villages in Zira Assembly Constituency;
- (b) the number of unmetalled roads got metalled out of abovesaid togetherwith the time by which the remaining unmetalled roads are likely to be metalled?

Detail of the income generated from liquor vends

192. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Chief Minister be pleased to state the total income generated from the liquor vends in the last 10 years alongwith the amount given out of it to the Education Department as education cess alongwith the purpose for which the said amount was utilized.

Details of the Ration allowance admissible from Police Constable to Inspector rank

193. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) the category-wise per month ration allowance admissible from Police Constable to Inspector rank since year 1990 till date;
- (b) whether there is any proposal under consideration of the Government to enhance the said allowance;
- (c) if the reply to part (a) above be in the affirmative, amount of allowance per month likely to be enhanced?

Chandigarh
The 22nd March, 2018

A. K. Singh
22/3/18
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.